

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1056
TO BE ANSWERED ON 29TH JULY, 2025**

SETTLEMENT OF CLAIMS UNDER AYUSHMAN VAY VANDANA CARD

1056. SHRI S NIRANJAN REDDY:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether any mechanisms have been put in place to ensure portability of Ayushman Vay Vandana Card benefits across States and empanelled hospitals;
- (b) whether any standard process has been notified to onboard private hospitals for providing services under Ayushman Vay Vandana Card; and
- (c) whether the Ministry can share the number of claims settled under Ayushman Vay Vandana Card since its launch?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI PRATAPRAO JADHAV)**

(a): On 29.10.2024, the Government of India expanded Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) to provide free treatment benefits of up to ₹5 lakh per year to all senior citizens aged 70 years and above, irrespective of their socio-economic status, through Ayushman Vay Vandana cards.

Under portability feature of AB-PMJAY, eligible beneficiaries can access healthcare services across a network of 31,466 empanelled hospitals in the country irrespective of their place of residence. This portability feature is available to both AB-PMJAY and Vay Vandana scheme beneficiaries.

(b): Vay Vandana scheme beneficiaries can avail treatment through a network of 14,194 private health care providers. National Health Authority (NHA) has issued Hospital Empanelment and Management (HEM) guidelines for empanelment of hospitals under AB-PMJAY. The detailed HEM guidelines are available at the following weblink:

https://pmjay.gov.in/sites/default/files/2020-06/Empanelment-and-De-empanelment-guideline_s.pdf

(c): As on date, over 1.06 lakh claims have been settled under Ayushman Vay Vandana scheme since its launch.
